

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 429
TO BE ANSWERED ON 30TH NOVEMBER, 2021

Implementation of Pradhan Mantri Matsya Sampada Yojana (PMMSY)

429. DR. HEENA GAVIT:

SHRI UNMESH BHAIYYASAHEB PATIL:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

DR. SHRIKANT EKNATH SHINDE:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री sbe pleased to state:

- (a) the details of increase in fish production after the implementation of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in line with the objectives of the scheme, State-wise;
- (b) the details of employment generated by way of implementation of the scheme as on date, State-wise;
- (c) the number of fishermen and fish farmers whose incomes have doubled in line with the scheme objectives and the details thereof, State-wise;
- (d) the details of potential growth clusters identified for development under the scheme, State-wise, and the criteria employed for such identification;
- (e) the details of steps taken to create robust fisheries management and regulatory framework in line with the scheme objectives; and
- (f) the monitoring mechanism to keep a check on whether the ambitious goals of the scheme are being met or not?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(PARSHOTTAM RUPALA)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” with highest ever estimate investment of ₹20050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21. The scheme intends to address critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernization and strengthening of value chain, traceability, establishing a robust fisheries management framework and fishers’ welfare. The activities supported under the PMMSY *inter-alia* aim towards increase in employment and enhancement of income of fishers and fish farmers in the country. The state-wise details of beneficiaries covered during the year 2020-21 under Pradhan Mantri Matsya Sampada Yojana is furnished at Annexure-I.

(d):PMMSYalso focuseson creation of fisheries clusters with robust backward and forward linkages.Some of the major activities identified for development under cluster based approachin PMMSY are; (i) brackish-water aquaculture, (ii) mariculture including seaweed cultivation, (iii) development of resource specific deep-sea fisheries, (iv) cold water fisheries, (iv) development of aquaculture in saline/alkaline areas and (v) integrated development of reservoirs.

(e):The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has taken several steps forrobust fisheries management; they include imposing of uniform fishing ban in the Indian Exclusive Economic Zone (EEZ) beyond territorial waters in East and West Coasts for a period of 61 days annually, ban on destructive fishing methods, discouraging juvenile fishing, promotion of river and sea ranching, diversification of fisheries activities, use of by-catch and juvenile fish excluders, turtle exclusion devices, providing need-based support to States/UTs for formulation and implementation of fisheries management plans, promotion of deep sea fishing and measures to protect the aquatic ecology.

(f): The overall implementation of the PMMSY is monitored through various institutional arrangements envisagedfor the purpose under the PMMSY at central and state levelssuch as Central Apex Committee (CAC), Project Monitoring Unit (PMU), Project Appraisal Committee, Project Monitoring and Evaluation Unit (PMEU) and State Level Approval & Monitoring Committee (SLAMC). A dedicated portal and a Management Information System (MIS) have been devised for this purpose.

Annexure-I

Statement referred to in reply to the Lok Sabha Unstarred Question No. 429 put in by Dr. Heena Gavit, Shri Unmesh Bhaiyyasaheb Patil, Dr. Sujay Radhakrishna Vikhe Patil, Shri Dhairyasheel Sambhajirao Mane, Dr. Shrikant Eknath Shinde Honourable Members of Parliament for answer on 30th November, 2021 regarding Implementation of Pradhan Mantri Matsya Sampada Yojana (PMMSY)

| Sl. No. | State/UT | Total Beneficiaries under PMMSY 2020-21 |
|---------|--------------------------------------|---|
| 1 | Andhra Pradesh | 9614 |
| 2 | Andaman & Nicobar | 123 |
| 3 | Arunachal Pradesh | 163 |
| 4 | Assam | 5662 |
| 5 | Bihar | 2809 |
| 6 | Chhattisgarh | 10118 |
| 7 | Daman & Diu and Dadra & Nagar Haveli | 30 |
| 8 | Delhi | 29 |
| 9 | Goa | 251 |
| 10 | Gujarat | 7516 |
| 11 | Haryana | 709 |
| 12 | Himachal Pradesh | 954 |
| 13 | Jammu & Kashmir | 17941 |
| 14 | Jharkhand | 1174 |
| 15 | Karnataka | 27636 |
| 16 | Kerala | 1010 |
| 17 | Ladakh | 60 |
| 18 | Lakshadweep | 692 |
| 19 | Madhya Pradesh | 16995 |
| 20 | Maharashtra | 7580 |
| 21 | Manipur | 278 |
| 22 | Meghalaya | 947 |
| 23 | Mizoram | 6466 |
| 24 | Nagaland | 314 |
| 25 | Odisha | 14298 |
| 26 | Puducherry | 29628 |
| 27 | Punjab | 481 |
| 28 | Rajasthan | 304 |
| 29 | Sikkim | 220 |
| 30 | Tamil Nadu | 7748 |
| 31 | Telangana | 29680 |
| 32 | Tripura | 4797 |
| 33 | Uttar Pradesh | 2313 |
| 34 | Uttarakhand | 634 |
| | Total | 209174 |
